

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :10/08/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION-COURTCODE-MENTION1008-AT11.00AM-11.05A.M.

46-DELIVERYOFORDER-CODE-DELIVERYJUDGMENT-AT11.05AM

1	SEBI Appeal	140/2022	CHANNEL NINE ENTERTAINMENT LTD. AND ANR. Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) : Misc. Application/0000232/2022				

739-ADMISSION-CODE-PRICEMOVEMENTAT11.05AM

2	SEBI Appeal	447/2023	ASHVIN VERMA AND ANR. Vs. SEBI	Ashvin Verma
Sub Matter(Disposed) : Misc. Application/0000567/2023				
Sub Matter(Disposed) : Misc. Application/0000391/2023				
Sub Matter(Disposed) : Misc. Application/0000713/2023				
Sub Matter : Misc. Application/0000927/2023				

3	SEBI Appeal	448/2023	Ashvin Verma Vs. SEBI	Ashvin Verma
Sub Matter(Disposed) : Misc. Application/0000568/2023				
Sub Matter(Disposed) : Misc. Application/0000392/2023				
Sub Matter(Disposed) : Misc. Application/0000714/2023				
Sub Matter : Misc. Application/0000928/2023				

4	SEBI Appeal	449/2023	Ashvin Verma Vs. SEBI	Ashvin Verma
Sub Matter(Disposed) : Misc. Application/0000569/2023				
Sub Matter(Disposed) : Misc. Application/0000393/2023				
Sub Matter(Disposed) : Misc. Application/0000715/2023				
Sub Matter : Misc. Application/0000929/2023				

Misc. Application	927/2023	ASHVIN VERMA - CERTIFICATE VAKALATNAMA Vs. SEBI	AND R.M.SHARMA ADV.
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(Main Matter Number :SEBI Appeal/0000447/2023)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	928/2023	ASHVIN VERMA - CERTIFICATE AND VAKALATNAMA Vs. SEBI (Main Matter Number :SEBI Appeal/0000448/2023)	R.M.SHARMA ADV.
	Misc. Application	929/2023	ASHVIN VERMA - CERTIFICATE AND VAKALATNAMA Vs. SEBI (Main Matter Number :SEBI Appeal/0000449/2023)	R.M.SHARMA ADV.
<u>816-ADMISSION -COURTCODE-ABHISHEKWTM-AT11.08AM</u>				
5	SEBI Appeal	619/2023	OMPRAKASH KOVURI Vs. SEBI	VIYESHA SERVICES LAW
	SEBI Appeal	664/2023	SWAROOPA PASUPALA Vs. SEBI Sub Matter : Misc. Application/0000994/2023	Visesha Law Services
	SEBI Appeal	665/2023	JOSEPH POLISETTY Vs. SEBI Sub Matter : Misc. Application/0000992/2023	Visesha Law Services
	SEBI Appeal	666/2023	LATA BEJGAM Vs. SEBI	Visesha Law Services
	SEBI Appeal	667/2023	RAMCHANDRA MURTHY ADIRAJU Vs. SEBI Sub Matter : Misc. Application/0000993/2023	Visesha Law Services
	SEBI Appeal	668/2023	PERRAJU PERICHARLA Vs. SEBI	Visesha Law Services

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	669/2023	SHIV KOMARAVELLI Vs. SEBI	Sunil Anant Humbre Advocate
	Misc. Application	992/2023	JOSEPH POLISETTY-EXEMPTION Vs. SEBI	Visesha Law Services
(Main Matter Number :SEBI Appeal/0000665/2023)				
	Misc. Application	993/2023	RAMCHANDRA MURTHY ADIRAJU-EXEMPTION Vs. SEBI	Visesha Law Services
(Main Matter Number :SEBI Appeal/0000667/2023)				
	Misc. Application	994/2023	SWAROOPA PASUPALA-EXEMPTION Vs. SEBI	Visesha Law Services
(Main Matter Number :SEBI Appeal/0000664/2023)				

122ADMISSION-CODE-OBSERVATION-AT11.15AM

6	SEBI Appeal	630/2023	BGSE FINANCIALS LTD Vs. NSEIL	RAMESH CHANDRA MISHRA-ADV
7	SEBI Appeal	631/2023	BGSE FINANCIALS LTD Vs. NSEIL	RAMESH CHANDRA MISHRA-ADV
Sub Matter :		Misc. Application/0000906/2023		
8	SEBI Appeal	632/2023	BGSE FINANCIALS LTD Vs. NSEIL	RAMESH CHANDRA MISHRA-ADV
Sub Matter :		Misc. Application/0000907/2023		
9	SEBI Appeal	633/2023	BGSE FINANCIALS LTD Vs. NSEIL	RAMESH CHANDRA MISHRA-ADV
Sub Matter :		Misc. Application/0000908/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
10	SEBI Appeal	634/2023	BGSE FINANCIALS LTD Vs. NSEIL	RAMESH CHANDRA MISHRA-ADV
Sub Matter :		Misc. Application/0000909/2023		
11	SEBI Appeal	635/2023	BGSE FINANCIALS LTD Vs. NSEIL	RAMESH CHANDRA MISHRA-ADV
Sub Matter :		Misc. Application/0000910/2023		
12	SEBI Appeal	636/2023	BGSE FINANCIALS LTD Vs. NSEIL	RAMESH CHANDRA MISHRA-ADV
	Misc. Application	906/2023	BGSE FINANCIALS LTD-DELAY Vs. NSEIL	RAMESH CHANDRA MISHRA-ADV
(Main Matter Number :SEBI Appeal/0000631/2023)				
	Misc. Application	907/2023	BGSE FINANCIALS LTD-DELAY Vs. NSEIL	RAMESH CHANDRA MISHRA-ADV
(Main Matter Number :SEBI Appeal/0000632/2023)				
	Misc. Application	908/2023	BGSE FINANCIALS LTD-DELAY Vs. NSEIL	RAMESH CHANDRA MISHRA-ADV
(Main Matter Number :SEBI Appeal/0000633/2023)				
29	Misc. Application	909/2023	BGSE FINANCIALS LTD-DELAY Vs. NSEIL	RAMESH CHANDRA MISHRA-ADV
(Main Matter Number :SEBI Appeal/0000634/2023)				
	Misc. Application	910/2023	BGSE FINANCIALS LTD-DELAY Vs. NSEIL	RAMESH CHANDRA MISHRA-ADV
(Main Matter Number :SEBI Appeal/0000635/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>565-ADMISSION-COURTCODE-CLIENTFUNDS-AT11.20A</u>				
13	SEBI Appeal	654/2023	KRIPA SECURIRTIES PRIVATE LTD Vs. NSEIL	R V LEGAL
Sub Matter :		Misc. Application/0000951/2023		
	Misc. Application	951/2023	KRIPA SECURIRTIES PRIVATE LTD-DELAY Vs. NSEIL	R V LEGAL
(Main Matter Number :SEBI Appeal/0000654/2023)				
<u>88-ADMISSION-COURTCODE-CLAIMREFLECTION-AT11.23AM</u>				
13	SEBI Appeal	670/2023	MR. RAJARAM SUGAVANAM Vs. NSEIL	Vijay Kulkarni Advocate
Sub Matter :		Misc. Application/0000948/2023		
Sub Matter :		Misc. Application/0000949/2023		
15	SEBI Appeal	671/2023	MRS. CHITRA SUGAVANAM Vs. NSEIL	Vijay Kulkarni Advocate
Sub Matter :		Misc. Application/0000960/2023		
Sub Matter :		Misc. Application/0000961/2023		
	Misc. Application	948/2023	MR. RAJARAM SUGAVANAM-DELAY Vs. NSEIL	Vijay Kulkarni Advocate
(Main Matter Number :SEBI Appeal/0000670/2023)				
	Misc. Application	949/2023	MR. RAJARAM SUGAVANAM-EXEMPTION Vs. NSEIL	Vijay Kulkarni Advocate
(Main Matter Number :SEBI Appeal/0000670/2023)				
	Misc. Application	960/2023	MRS. CHITRA SUGAVANAM-DELAY Vs. NSEIL	Vijay Kulkarni Advocate
(Main Matter Number :SEBI Appeal/0000671/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	961/2023	MRS. CHITRA SUGAVANAM-EXEMPTION Vs. NSEIL	Vijay Kulkarni Advocate
(Main Matter Number :SEBI Appeal/0000671/2023)				

92-ADMISSION-COURTCODE-RECOMMENDATIONS-AT11.26AM

16	SEBI Appeal	672/2023	HEMANT DUSAD Vs. SEBI	Vikas Bengani Advocate
	Sub Matter :	Misc. Application/0000963/2023		
17	SEBI Appeal	673/2023	ANSHUL AGGARWAL AND ORS. Vs. SEBI	Vikas Bengani Advocate
	Sub Matter :	Misc. Application/0000964/2023		
18	SEBI Appeal	674/2023	ANGAD M RATHOD Vs. SEBI	Vikas Bengani Advocate
	Sub Matter :	Misc. Application/0000965/2023		
19	SEBI Appeal	675/2023	JATIN MANUBHAI SHAH Vs. SEBI	Vikas Bengani Advocate
	Sub Matter :	Misc. Application/0000966/2023		
20	SEBI Appeal	676/2023	DAIVIK JATIN SHAH Vs. SEBI	Vikas Bengani Advocate
	Sub Matter :	Misc. Application/0000967/2023		
21	SEBI Appeal	677/2023	HELI JATIN SHAH Vs. SEBI	Vikas Bengani Advocate
	Sub Matter :	Misc. Application/0000968/2023		
22	SEBI Appeal	679/2023	JATIN MANUBHAI SHAH Vs. SEBI	Vikas Bengani Advocate
	Sub Matter :	Misc. Application/0001005/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
23	SEBI Appeal	680/2023	DAIVIK JATIN SHAH Vs. SEBI	Vikas Bengani Advocate
	Sub Matter :	Misc. Application/0001006/2023		
24	SEBI Appeal	681/2023	HELI JATIN SHAH Vs. SEBI	Vikas Bengani Advocate
	Sub Matter :	Misc. Application/0001007/2023		
25	SEBI Appeal	682/2023	KARAVAN TRADELINK OPC PRIVATE LIMITED Vs. SEBI	Vikas Bengani Advocate
	Sub Matter :	Misc. Application/0001008/2023		
26	SEBI Appeal	683/2023	ANGAD M RATHOD Vs. SEBI	Vikas Bengani Advocate
	Sub Matter :	Misc. Application/0001009/2023		
	Misc. Application	963/2023	HEMANT DUSAD-URGENCY Vs. SEBI	Vikas Bengani Advocate
	(Main Matter Number :SEBI Appeal/0000672/2023)			
	Misc. Application	964/2023	ANSHUL AGGARWAL AND ORS. -URGENCY Vs. SEBI	Vikas Bengani Advocate
	(Main Matter Number :SEBI Appeal/0000673/2023)			
	Misc. Application	965/2023	ANGAD RATHOD-URGENCY Vs. SEBI	Vikas Bengani Advocate
	(Main Matter Number :SEBI Appeal/0000674/2023)			
	Misc. Application	966/2023	JATIN MANUBHAI SHAH-URGENCY Vs. SEBI	Vikas Bengani Advocate
	(Main Matter Number :SEBI Appeal/0000675/2023)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	967/2023	DAIVIK SHAH-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000676/2023)	JATIN Vikas Bengani Advocate
	Misc. Application	968/2023	HELI JATIN SHAH-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000677/2023)	Vikas Bengani Advocate
	Misc. Application	1005/2023	JATIN SHAH-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000679/2023)	MANUBHAI Vikas Bengani Advocate
	Misc. Application	1006/2023	DAIVIK SHAH-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000680/2023)	JATIN Vikas Bengani Advocate
	Misc. Application	1007/2023	HELI JATIN SHAH-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000681/2023)	Vikas Bengani Advocate
	Misc. Application	1008/2023	KARAVAN TRADELINK OPC PRIVATE LIMITED -URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000682/2023)	Vikas Bengani Advocate
	Misc. Application	1009/2023	ANGAD RATHOD-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000683/2023)	M Vikas Bengani Advocate

61PARTHEARD-COURTCODE-APTECHWTM-AT11.30AM

27 61 SEBI Appeal 257/2023 MR. LASHIT SANGHVI
 Vs.
 SEBI
 Sub Matter(Disposed) : Misc. Application/0000318/2023

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Sub Matter(Disposed) : Misc. Application/0000319/2023				
	SEBI Appeal	258/2023	MS. NEHA LASHIT SANGHVI Vs. SEBI	Trilegal
Sub Matter(Disposed) : Misc. Application/0000325/2023				
Sub Matter(Disposed) : Misc. Application/0000326/2023				
Sub Matter(Disposed) : Misc. Application/0000411/2023				

385-DISPOSAL-COURTCODE-SULABHCGMAO-AT11.45AMM

28	SEBI Appeal	938/2022	Sanjay Kumar Vs. SEBI	Vikas Bengani Advocate
Sub Matter : Misc. Application/0000078/2023				
	SEBI Appeal	939/2022	Surendra Kumar Gupta Vs. SEBI	Vikas Bengani Advocate
	SEBI Appeal	940/2022	Pranveer Singh Vs. SEBI	Vikas Bengani Advocate
	SEBI Appeal	941/2022	Geeta Mishra Vs. SEBI	Vikas Bengani Advocate
	SEBI Appeal	942/2022	Praveen Kumar Mishra Vs. SEBI	Vikas Bengani Advocate
	SEBI Appeal	943/2022	Divya Agarwal Vs. SEBI	Vikas Bengani Advocate
	SEBI Appeal	1036/2022	SANTOSH KUMAR AGARWAL Vs. SEBI	MR. YAHYA BATATAWALA, ADVOCATE
Sub Matter(Disposed) : Misc. Application/0000506/2023				
Sub Matter : Misc. Application/0000922/2023				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
70	SEBI Appeal	1037/2022	SANDHYA AGARWAL AND ORS. Vs. SEBI	SHUBHAM AGARWAL, ADVOCATE i/n Yahya Batatawala, Ad
Sub Matter(Disposed) : Misc. Application/0000505/2023				
	Misc. Application	532/2023	SANJAY KUMAR-DELAY Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000416/2023)				
	Misc. Application	533/2023	PRANVEER SINGH-DELAY Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000417/2023)				
	Misc. Application	534/2023	GEETA MISHRA-DELAY Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000418/2023)				
	Misc. Application	535/2023	PRAVEEN KUMAR MISHRA-DELAY Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000419/2023)				
	Misc. Application	536/2023	DIVYA AGARWAL-DELAY Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000420/2023)				
	SEBI Appeal	416/2023	SANJAY KUMAR Vs. SEBI	Vikas Bengani Advocate
Sub Matter : Misc. Application/0000532/2023				
	SEBI Appeal	417/2023	PRANVEER SINGH Vs. SEBI	Vikas Bengani Advocate
Sub Matter : Misc. Application/0000533/2023				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
78	SEBI Appeal	418/2023	GEETA MISHRA Vs. SEBI	Vikas Bengani Advocate
Sub Matter :		Misc. Application/0000534/2023		
79	SEBI Appeal	419/2023	PRAVEEN KUMAR MISHRA Vs. SEBI	Vikas Bengani Advocate
Sub Matter :		Misc. Application/0000535/2023		
	SEBI Appeal	420/2023	DIVYA AGARWAL Vs. SEBI	Vikas Bengani Advocate
Sub Matter :		Misc. Application/0000536/2023		
	Misc. Application	922/2023 (/0000)	SANTOSH KUMAR AGARWAL STAY Vs. SEBI	YAHYA BATATAWALA ADV.
(Main Matter Number :SEBI Appeal/0001036/2022)				
	SEBI Appeal	1038/2022	SULABH ENGINEERS AND SERVICES LTD. Vs. SEBI	MR. YAHYA BATATAWALA, ADVOCATE
Sub Matter(Disposed) :		Misc. Application/0000503/2023		
	SEBI Appeal	1039/2022	RAGHUVANSH AGROFARMS LTD. AND ANR. Vs. SEBI	Akansha Jain, AR
	SEBI Appeal	1040/2022	MANISH KUMAR GARG Vs. SEBI	Vikas Bengani Advocate
	SEBI Appeal	1041/2022	MANOJ KUMAR AGARWAL Vs. SEBI	MR. YAHYA BATATAWALA, ADVOCATE

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	1042/2022	DEEPA MITTAL Vs. SEBI	Uma Chatterjee Advocate
Sub Matter(Disposed) : Misc. Application/0000504/2023				
<u>323-PARTHEARD-CODE-REDEMPTION-AT12NOON</u>				
29	SEBI Appeal	443/2021	FRANKLIN TEMPLETON ASSET MANAGEMENT INDIA PVT LTD. Vs. SEBI	TRILEGAL K. ASHAR AND CO
Sub Matter : Misc. Application/0000986/2021				
	SEBI Appeal	504/2021	FRANKLIN TEMPLETON TRUSTEE SERVICES PRIVATE LIMITE Vs. SEBI	Ms.Shruti Rajan
Sub Matter : Misc. Application/0000868/2021				
	SEBI Appeal	505/2021	SANJAY SAPRE Vs. SEBI	Ms.Shruti Rajan
Sub Matter(Disposed) : Misc. Application/0000876/2021				
	SEBI Appeal	506/2021	SANTOSH KAMATH Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter : Misc. Application/0000869/2021				
	SEBI Appeal	507/2021	KUNAL AGRAWAL Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter : Misc. Application/0000870/2021				
	SEBI Appeal	508/2021	SUMIT GUPTA Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) : Misc. Application/0000871/2021				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
93	SEBI Appeal	509/2021	PALLAB ROY Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) : Misc. Application/0000872/2021				
	SEBI Appeal	510/2021	SACHIN PADWAL DESAI Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) : Misc. Application/0000873/2021				
	SEBI Appeal	511/2021	Umesh Sharma Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) : Misc. Application/0000874/2021				
96	SEBI Appeal	512/2021	SAURABH GANGRADE Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) : Misc. Application/0000875/2021				
97	Misc. Application	986/2021	Shri Sanyam Jain-Intervenor Vs. SEBI	PUNEET JAIN, ADVOCATE Mr. Atishay Jain, Advocate
(Main Matter Number :SEBI Appeal/0000443/2021)				
<u>238-DISPOSAL-CODE-DELAYEDPROCEEDINGS-AT12.30PM</u>				
30	SEBI Appeal	557/2020	Dr. Prannoy Roy Vs. SEBI AND ORS.	, DMD ADVOCATE K. Ashar and CO. R. NO 1, AND THE LAW POINT R,NO2
Sub Matter(Disposed) : Misc. Application/0000658/2022				
Sub Matter(Disposed) : Misc. Application/0001213/2021				
99	SEBI Appeal	558/2020	Radhika Roy Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. Ashar and Co R NO 1. The Law Point

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>219-DISPOSAL-COURTCODE-VIKRAMADITYA-AT 12.35PM</u>				
31	SEBI Appeal	51/2021	Vikramaditya Chandra Vs. SEBI	Ms. Shruti Rajan, Advocate Mr. Venkatesh Dhond, Senior Advocate/b K. Ashar
	Sub Matter :	Misc. Application/0000109/2021		
	Sub Matter :	Misc. Application/0000560/2020		
	SEBI Appeal	52/2021	Ishwari Bajpai Vs. SEBI	Ms. Shruti Rajan, Advocate Mr. Venkatesh Dhond, Senior Advocate
	Sub Matter :	Misc. Application/0000561/2020		
	SEBI Appeal	53/2021	Saurav Banerjee Vs. SEBI	Bodhi Legal Mr. Venkatesh Dhond, Senior Advocate
	Sub Matter :	Misc. Application/0000583/2020		
	Misc. Application	560/2020	Vikramaditya Chandra Vs. SEBI	Mr. Vivek Shah, Advocates K. ASHAR AND CO.
	(Main Matter Number :	SEBI Appeal/0000051/2021)		
	Misc. Application	561/2020	Ishwari Bajpai Vs. SEBI	Mr. Vivek Shah, Advocates K. ASHAR AND CO.
	(Main Matter Number :	SEBI Appeal/0000052/2021)		
	Misc. Application	583/2020	Saurav Banerjee Vs. SEBI	DMD Advocates K. ASHAR AND CO.
	(Main Matter Number :	SEBI Appeal/0000053/2021)		
	Misc. Application	109/2021	Vikramaditya Chandra Vs. SEBI	Mr. Vivek Shah, Advocates K. Ashar and Co.
	(Main Matter Number :	SEBI Appeal/0000051/2021)		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>294-ADMDISPOSAL-COURTCODE-TRANSFERSHARES-AT12.40PM</u>				
32	SEBI Appeal	98/2021	Sham Sadharam Gandhi Vs. SEBI	Corporate Attorneys The Law Point
	SEBI Appeal	99/2021	Sham Sadharam Gandhi Vs. SEBI	Corporate Attorneys The Law Point
	SEBI Appeal	427/2021	MOHAMMAD RAFI AND ANR. Vs. SEBI	Shah and Ramaiya, Chartered Accountants
Sub Matter(Disposed) : Misc. Application/0000618/2021				
	SEBI Appeal	428/2021	MOHAMMAD RAFI and ANR. Vs. SEBI	Shah and Ramaiya, Chartered Accountants
Sub Matter(Disposed) : Misc. Application/0000619/2021				
	SEBI Appeal	429/2021	ROMA SHAMSHAD KHAN Vs. SEBI	Mr.Akshit Jain
	SEBI Appeal	430/2021	ROMA SHAMSHAD KHAN Vs. SEBI	Mr.Akshit Jain
Sub Matter(Disposed) : Misc. Application/0000621/2021				
	SEBI Appeal	620/2022	MOHD SALIM KHAN AND ORS. Vs. SEBI	Vikas Bengani Advocate
Sub Matter(Disposed) : Misc. Application/0000809/2022				
Sub Matter(Disposed) : Misc. Application/0001274/2022				
Sub Matter(Disposed) : Misc. Application/0001313/2022				
Sub Matter(Disposed) : Misc. Application/0001593/2022				

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33	SEBI Appeal	215/2021	P. Srikant and Ors Vs. SEBI	RHP PARTNER ELP
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	537/2021	SRIKANTH SRIPRIYA Vs. SEBI	RHP PARTNER
	Sub Matter(Disposed) :	Misc. Application/0000933/2021		
	Sub Matter(Disposed) :	Misc. Application/0000901/2021		
	Sub Matter(Disposed) :	Misc. Application/0001136/2021		
	SEBI Appeal	538/2021	PARATHASARATHY SRIKANTH Vs. SEBI	RHP PARTNER
	Sub Matter(Disposed) :	Misc. Application/0000934/2021		
	Sub Matter(Disposed) :	Misc. Application/0000902/2021		
	SEBI Appeal	539/2021	S. P. Srihari Vs. SEBI	RHP PARTNER
	Sub Matter(Disposed) :	Misc. Application/0000935/2021		
	Sub Matter(Disposed) :	Misc. Application/0000903/2021		
<u>757-DISPOSAL-COURTCODE-MCXINSPECTION-12.50PM</u>				
348	SEBI Appeal	170/2022	IIFL COMMODITIES LTD. Vs. MCX	Alliance Law
	Sub Matter(Disposed) :	Misc. Application/0000257/2022		
	Sub Matter(Disposed) :	Misc. Application/0000258/2022		
	SEBI Appeal	171/2022	IIFL COMMODITIES LTD. Vs. MCX	Alliance Law
	Sub Matter(Disposed) :	Misc. Application/0000259/2022		
	Sub Matter(Disposed) :	Misc. Application/0000260/2022		
	SEBI Appeal	172/2022	IIFL COMMODITIES LTD. Vs. MCX	Alliance Law
	Sub Matter(Disposed) :	Misc. Application/0000261/2022		
	Sub Matter(Disposed) :	Misc. Application/0000262/2022		
	SEBI Appeal	173/2022	IIFL COMMODITIES LTD. Vs. MCX	Alliance Law
	Sub Matter(Disposed) :	Misc. Application/0000263/2022		
	Sub Matter(Disposed) :	Misc. Application/0000264/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>991-DISPOSAL-COURTCODE-SUGARSAO-AT 12.55PM.</u>				
35	SEBI Appeal	621/2022	PAT FINANCIAL CONSULTANTS PVT. LTD. Vs. SEBI	M and M Legal Ventures
Sub Matter(Disposed) : Misc. Application/0000817/2022 Sub Matter(Disposed) : Misc. Application/0001718/2022				
	SEBI Appeal	622/2022	GANDIV INVESTMENT PVT. LTD. Vs. SEBI	M and M Legal Ventures
Sub Matter(Disposed) : Misc. Application/0000940/2022 Sub Matter(Disposed) : Misc. Application/0001719/2022				
<u>678DISPOSAL-CODE-OBSERVATION-AT1.00PM</u>				
36	SEBI Appeal	755/2022	DYNAMIC PRIVATE LIMITED Vs. MCEIL AND ANR	EQUITIES
Sub Matter(Disposed) : Misc. Application/0001112/2022 Sub Matter(Disposed) : Misc. Application/0001113/2022				
<u>775-DISPOSAL-COURTCODE-OBSERVATION-1.05PM</u>				
37	Misc. Application	1468/2022	Triveni Enterprises Ltd. Vs. SEBI	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000959/2022)				
	SEBI Appeal	959/2022	Triveni Enterprises Limited Vs. SEBI	Shah and Ramaiya
Sub Matter : Misc. Application/0001468/2022 Sub Matter : Misc. Application/0001670/2022				
	Misc. Application	1670/2022	Triveni Enterprises Ltd.-Amendment Vs. SEBI	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000959/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>16-DISPOSAL-COURTCODE-TELEFILMSAO-AT1.10PM</u>				
38	SEBI Appeal	232/2023	PRIME CAPITAL MARKET LIMITED Vs. SEBI	Prabhu Velar Advocate
	SEBI Appeal	122/2023	JMD SOUNDS LTD. Vs. SEBI	Adv.Ramesh Singh Gogawat
Sub Matter(Disposed) : Misc. Application/0000458/2023				
130	SEBI Appeal	123/2023	UNISYS SOFTWARE AND HOLDING INDUSTRIES LTD. Vs. SEBI	Adv.Ramesh Singh Gogawat
	SEBI Appeal	124/2023	MADHAV VINYAS Vs. SEBI	Adv.Ramesh Singh Gogawat
	SEBI Appeal	230/2023	WARNER MULTIMEDIA LIMITED Vs. SEBI	Prabhu Velar Advocate
Sub Matter(Disposed) : Misc. Application/0000665/2023				
	SEBI Appeal	231/2023	NIRNIDHI CONSULTANT PRIVATE LIMITED Vs. SEBI	Prabhu Velar Advocate
	SEBI Appeal	233/2023	NATRAJ VINIMAY LIMITED Vs. SEBI	Prabhu Velar Advocate
Sub Matter(Disposed) : Misc. Application/0000329/2023				
Sub Matter(Disposed) : Misc. Application/0000211/2023				
	SEBI Appeal	234/2023	MATRIX SYSTEL PRIVATE LIMITED Vs. SEBI	Prabhu Velar Advocate
Sub Matter(Disposed) : Misc. Application/0000301/2023				
Sub Matter(Disposed) : Misc. Application/0000302/2023				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
136	SEBI Appeal	235/2023	VIBHUTI MULTI TRADE PRIVATE LIMITED Vs. SEBI	Prabhu Velar Advocate
	SEBI Appeal	236/2023	BLAZER VENTURE PRIVATE LIMITED Vs. SEBI	Prabhu Velar Advocate
	Sub Matter(Disposed) :	Misc. Application/0000303/2023		
	Sub Matter(Disposed) :	Misc. Application/0000149/2023		
	SEBI Appeal	237/2023	RIGMADIRAPPA INVESTMENTS PRIVATE LIMITED Vs. SEBI	Prabhu Velar Advocate
	Sub Matter(Disposed) :	Misc. Application/0000330/2023		
	Sub Matter(Disposed) :	Misc. Application/0000213/2023		
	SEBI Appeal	238/2023	RANISATI DISTRIBUTORS PRIVATE LIMITED Vs. SEBI	Prabhu Velar Advocate
	Sub Matter(Disposed) :	Misc. Application/0000331/2023		
	Sub Matter(Disposed) :	Misc. Application/0000214/2023		
	SEBI Appeal	259/2023	SAURABH FAMILY TRUST Vs. SEBI	SAURABH FAMILY TRUST
	Sub Matter(Disposed) :	Misc. Application/0000380/2023		
	Sub Matter(Disposed) :	Misc. Application/0000651/2023		
	SEBI Appeal	260/2023	MADHAV TRUST Vs. SEBI	PROFESS LAW ASSOCIATES
	Sub Matter(Disposed) :	Misc. Application/0000379/2023		
	SEBI Appeal	261/2023	PRIYANKA TRUST Vs. SEBI	PROFESS LAW ASSOCIATES
	Sub Matter(Disposed) :	Misc. Application/0000381/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates	
	SEBI Appeal	262/2023	ADARSH TRUST Vs. SEBI	PROFESS ASSOCIATES	LAW
Sub Matter(Disposed) : Misc. Application/0000382/2023					
	SEBI Appeal	263/2023	RENUKA TRUST Vs. SEBI	PROFESS ASSOCIATES	LAW
Sub Matter(Disposed) : Misc. Application/0000378/2023					
	SEBI Appeal	294/2023	JMD Ventures Ltd. Vs. SEBI	PROFESS ASSOCIATES	LAW
Sub Matter(Disposed) : Misc. Application/0000424/2023					
Sub Matter(Disposed) : Misc. Application/0000664/2023					
	SEBI Appeal	295/2023	Kailash Prasad Purohit and Ors. Vs. SEBI	PROFESS ASSOCIATES	LAW
Sub Matter : Misc. Application/0000425/2023					
	Misc. Application	425/2023	Kailash Prasad Purohit and Ors.-DELAY Vs. SEBI	PROFESS ASSOCIATES	LAW
(Main Matter Number :SEBI Appeal/0000295/2023)					

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	Misc. Application	398/2023	TETSUYA TAKANO-EXEMPTION Vs. SEBI	INDUSLAW	
(Main Matter Number :SEBI Appeal/0000349/2023)					
	Misc. Application	401/2023	A.T.RAJAN-EXEMPTION Vs. SEBI	INDUSLAW	
(Main Matter Number :SEBI Appeal/0000350/2023)					
39	SEBI Appeal	349/2023	TETSUYA TAKANO Vs. SEBI	INDUSLAW	
Sub Matter(Disposed) : Misc. Application/0000396/2023					
Sub Matter(Disposed) : Misc. Application/0000397/2023					
Sub Matter : Misc. Application/0000398/2023					
Sub Matter : Misc. Application/0001004/2023					

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	350/2023	A.T.RAJAN Vs. SEBI	INDUSLAW
Sub Matter(Disposed) :		Misc. Application/0000399/2023		
Sub Matter(Disposed) :		Misc. Application/0000400/2023		
Sub Matter :		Misc. Application/0000401/2023		
Sub Matter :		Misc. Application/0001003/2023		
	SEBI Appeal	393/2023	ARVIND SINGHAL Vs. SEBI	DHOLAKIA ASSOCIATES LAW
Sub Matter(Disposed) :		Misc. Application/0000471/2023		
	SEBI Appeal	394/2023	ANIL SAINI Vs. SEBI	DHOLAKIA ASSOCIATES LAW
Sub Matter(Disposed) :		Misc. Application/0000474/2023		
	SEBI Appeal	395/2023	MANOJ KUMAR Vs. SEBI	DHOLAKIA ASSOCIATES LAW
Sub Matter(Disposed) :		Misc. Application/0000482/2023		
Sub Matter :		Misc. Application/0001029/2023		
	Misc. Application	1003/2023	SEBI DELAY IN REPLY Vs. A.T. RAJAN	THE LAW POINT
(Main Matter Number :SEBI Appeal/0000350/2023)				
	Misc. Application	1004/2023	SEBI DELAY IN REPLY Vs. T.TAKANO	THE LAW POINT
(Main Matter Number :SEBI Appeal/0000349/2023)				
	Misc. Application	1029/2023 (/0000)	DELAY IN REPLY Vs. MANOJ KUMAR	THE LAW POINT ADV
(Main Matter Number :SEBI Appeal/0000395/2023)				
<u>124-DISPOSAL-COURTCODE-TRIFIDADVISER-AT1.20PM</u>				
40	Misc. Application	437/2023	TRIFID RESEARCH AND ORS.-DELAY Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000365/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	365/2023	TRIFID RESEARCH AND ORS. Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0000437/2023		
Sub Matter(Disposed) :		Misc. Application/0000821/2023		
Sub Matter(Disposed) :		Misc. Application/0000833/2023		
	SEBI Appeal	402/2023	CAPITALAIM FINANCIAL ADVISORY PVT. LTD. AND ANR. Vs. SEBI	Prakash Shah and Associates